

**In the National Company Law Tribunal, Jaipur**

**Appeal No.524/252 (3)/2018**

**SECTION OF THE COMPANIES ACT, 2013: 252 (3)**

**In the matter of:**

**M/s Shri Ganesh City Developers Pvt. Ltd.**

..... **Applicant/Petitioners**

**VS.**

**ROC, Jaipur**

.....**Respondent**

**Order delivered on 03.8.2018**

**Coram: Shri R. Varadharajan, Member (Judicial)**

For Petitioner (s) : None Appeared

For Respondent(s) : Dr. Amol Shinde, Deputy ROC-DOL

**ORDER**

None appeared for the appellant. In relation to the respondent, learned Deputy ROC for ROC is present and that reply has been filed. In view of the absence of the appellant. The office of the Registry of this Tribunal is directed to give notice of the transfer of the proceeding to this Tribunal from NCLT, New Delhi to NCLT, Jaipur to the appellant as well as intimate the next date of hearing which is fixed on 07.09.2018.

*Sd —*

**(R. Varadharajan)  
Member (Judicial)**